

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3849**  
ANSWERED ON 18.12.2024

**SEEKHO AUR KAMAO SCHEME**

3849. SHRI UJJWAL RAMAN SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the names of the States where the Seekho aur Kamao Scheme (Learn and Earn) is being implemented for skill development of minorities in the country;
- (b) the details of the training modules and selection criteria prescribed by the Government under said scheme;
- (c) whether the said scheme is meant only for boys/men belonging to minority communities, if so, the details thereof and if not, the reasons therefor; and
- (d) the number of minority persons trained under the said scheme in Uttar Pradesh during the year 2023-24 along with the number of employments provided?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (d):The Seekho aur Kamao (SAK) scheme, started in 2014-15, targeted to upgrade the skills of minority youth (14-45 years) in various modern/ traditional skills depending upon their qualification, prevailing economic trends, and market potential, that could earn them suitable employment or make them suitably skilled to take up self-employment. Seekho aur Kamao was a Central Sector Scheme with the pan-India implementation. Under the scheme, skill training provided National Skill Qualification Framework (NSQF) aligned modern skill job roles. A minimum of 33 per cent seats were reserved for minority girl/women candidates and 2.5 per cent for disabled candidates from minority communities. Further, to promote inter-community solidarity, upto 15 per cent seats were reserved for candidates belonging to BPL families of non-minority communities. Last allocation under the scheme was made in 2020-21. The SAK scheme has now been converged as one of the components under the PM VIKAS scheme.

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